Central Administrative Tribunal, Lucknow Bench, Lucknow

CCP No 8 /2011 in OA No. 62/2010

This the 28th day of April, 2011

Hon'ble Shri Justice Alok Kumar Singh, Member (J) Hon'ble Sri S.P.Singh, Member (A)

Shiv Kumar Upadhyaya aged about 73 years son of late Sri Brij Bhushan Upadhyaya, Resident of village and P.O.Balrampur, Patti, District- Pratapgarh

Applicant

By Advocate: None

Versus

Kunwar Bahadur Singh, Senior Post Master, Post Office – Patti, District- Pratapgarh.

Respondents

By Advocate: Sri S.P. Singh

ORDER (Dictated in Open Court)

By Hon'ble Sri Justice Alok Kumar Singh, Member (J)

List revised. No body is responding for applicant.

- 2. M.P. No. 10986/2011: This is an application for dismissal of CCP and also for taking compliance affidavit on record. M.P. is allowed as far as second prayer is concerned.
- 3. In para 3 and 5 of this compliance affidavit, it has been clearly stated that after receipt of the contempt notice, detail and speaking order on the representation of the applicant has been passed on 10.3.2011(Annexure-3). This affidavit stands uncontroverted. Therefore, we do not have any reason to disbelieve it.
- 4. In view of the above, CCP is disposed of in full and final satisfaction. Notices are discharged.

4/3/

(Ju

(Justice Alok Kumar Singh)

(S.P.Singh)
Member (A)